

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. CA 206/2013 IA
(COMPANIES. ACT) / 7/ 2022
in TCP 45/2013

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.06.2024**

NAME OF THE PARTIES:- Mr Hanif Gulamali Somji & Ors
V/s
Jollustart Trading Pvt. Ltd.

Section: U/s 397, 398 of Companies Act, 2013

ORDER

Since this matter has heard at length on 26.06.2024, therefore, list this matter for further hearing on **12.08.2024 and 13.08.2024 at 02:30 PM.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
HARSHADA

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)